

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1255**  
TO BE ANSWERED ON 20.12.2018

**FOREST VILLAGES IN JHARKHAND AND GUJARAT**

1255. SHRI PARIMAL NATHWANI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of forest villages situated in protected areas of the country, especially in Jharkhand and Gujarat under the Gram Vikas Yojana;
- (b) the details of funds sought by these two State Governments and released by the Central Government for carrying out developmental works in those villages during the last three years and the current year; and
- (c) the status of progress and development of those villages during those years?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI SUDARSHAN BHAGAT)

(a) to (c) Gram Vikas Yojana is not implemented by Ministry of Tribal Affairs. However, Ministry of Tribal Affairs had implemented a programme for development of forest villages since 2005-06 as a one-time measure for integrated development of forest villages with a view to raise the Human Development Index (HDI) of the inhabitants of the forest villages and for providing basic facilities and services in 2,474 forest villages/habitations that were covered under the programmes spread over twelve States in the country including 199 villages in Gujarat and 24 villages in Jharkhand. The programme included infrastructure works relating to basic services and facilities viz. approach roads, healthcare, primary education, minor irrigation, rainwater harvesting, drinking water, sanitation, community halls, etc. and activities related to income generation. The programme was implemented as a part of the Special Area Programme 'Special Central Assistance to Tribal Sub-Plan' and funds were released from the year 2006-07 to 2011-12 only. No fund has been released during 2012-13 and onwards.

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